

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No.291/2011

STATE OF U.P.. & ORS.

Appellant(s)

VERSUS

GRAND SLAM FITNESS(P) LTD.

Respondent(s)

WITH

C.A. No. 293/2011 (III-A)

Date : 17-11-2022 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SURYA KANT

HON'BLE MR. JUSTICE VIKRAM NATH

For Appellant(s)

Mr. R.K. Raizada, Sr. Adv./AAG

Mr. Bhakti Vardhan Singh, AOR

Mr. V.M. Vishnu, Adv.

For Respondent(s)

Mr. P. V. Yogeswaran, AOR

Ms. Charanya Lakshmikumaran, AOR

UPON hearing the counsel the Court made the following

O R D E R

Learned Senior counsel appearing for the State of Uttar Pradesh seeks and is granted two weeks' time to prepare for the case.

List the Appeals on 06-12-2022.

(VISHAL ANAND)

ASTT. REGISTRAR-cum-PS

(PREETHI T.C.)

COURT MASTER (NSH)